

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-233
IB-791/ND/2020

IN THE MATTER OF:

SHRI RIZWAN KHALEE

....Applicant

Vs.

SPICEJET LIMITED

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 11.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Kartikeya jain and vivek malik

For the Respondent

: Amit Punj, Advocate

ORDER

Due to paucity of time, re-notify the case on 14.01.2021.

- Sd/-

(K.K. VOHRA)
MEMBER (T)

- Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)